

Online Single Window System

The Government of NCTD has developed an Online Single Window System Portal for seamless, expeditious and hassle-free processing of the payment of professional fee bills of the Counsels empaneled with the Law Department of GNCTD

Step 1 : The Government Counsels have to log in the portal through the web portal <https://osws.delhi.gov.in>



Online Single Window System
For
Fee Bill of Government Counsel
Department of Law, Justice & Legislative Affairs GNCTD

Authenticate Yourself

*User ID:

*Password:

Enter Captcha

719999

Login

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Step 2 : Updating of Profile for Govt. Empanelled Counsel

In Edit Profile Section, a Form for updation of Government Counsel details will be displayed through which a Counsel can update his profile for further use of this portal.



The screenshot displays a web browser window with the URL `osws.delhi.gov.in/Welcome.aspx`. The page title is "Online Single Window System For Fee Bill of Government Counsel" and it is managed by the "Department of Law, Justice & Legislative Affairs GNCTD". The navigation menu includes "Home", "Bill Details", "Reports", "Edit Profile" (highlighted), "Change Password", and "Logout".

Welcome to Online Single Window System For Payment of Fee bill of Government Counsel

User Details

User Name	Abhay Dixit
Designation	Panel List
Mobile No	9654452476
Email Id	abhaydixit.advocate@gmail.com
Last Successfull Login	14/06/2023 11:06

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Form For Addition of Government Counsel**Counsel Details**

Name of Government Counsel*

Abhay Dixit

Designation*

Panel Counsel(High Court) ▼

PAN No.*

PAN No.

Counsel Mobile No.*

9654452476

Counsel Email Id.*

abhaydixit.advocate@gmail.com

Counsel Present Address.*

10, LAWYERS CHAMBERS SUPREME COURT OF INDIA, NEW DELHI-110001

Bank Account Details

IFSC Code*

SBIN001711

Account Number*

309393XX85855

Bank Name*

Andhra Bank

Bank Branch Address*

F 10, MAIN ROAD, KALKAJI , NEW DELHI - 110019

Save Counsel Details

A Counsel has to create his profile by updating his details like designation, PAN No, Mobile No, Email- Id, Present Address and Bank Accounts Details (IFSC Code, Account Number, Bank Name, Bank Branch Address). After saving the details, his account will be created on the portal with all necessary details for use of the Portal

Step 3 : Add Professional Work Details against the BTF

After the account is created with an updated profile, the Counsel may create the invoice for the work done by him. He has to start by clicking on “Add work Done in BTF” to add the work completed against the Brief Transmission Form(BTF) issued to him.



The screenshot displays the user interface of the 'Online Single Window System For Fee Bill of Government Counsel'. The header features a blue banner with a scale of justice icon on the left, the system title in the center, and the Government of India emblem on the right. Below the banner is a dark navigation bar with links for Home, Bill Details, Reports, Edit Profile, Change Password, and Logout. The main content area shows a 'Welcome to' message and a dropdown menu for 'Add Work Done in the BTF'. The dropdown menu lists options: 'Create New Invoice', 'Pending For Submission', 'Invoice Submitted to Department', 'Query Raised on Invoice', 'Approved Invoice', and 'Rejected Invoice'. The user profile section on the left includes fields for User Name, Designation, Mobile No, Email Id, and Last Successful Login.

Online Single Window System
For
Fee Bill of Government Counsel
Department of Law, Justice & Legislative Affairs GNCTD

Home Bill Details Reports Edit Profile Change Password Logout

Welcome to the Online Single Window System For Payment of Fee bill of Government Counsel

User Details

User Name
Designation
Mobile No
Email Id
Last Successful Login

Add Work Done in the BTF

- Create New Invoice
- Pending For Submission
- Invoice Submitted to Department
- Query Raised on Invoice
- Approved Invoice
- Rejected Invoice

ocate@gmail.com
:06



Online Single Window System
For
Fee Bill of Government Counsel
Department of Law, Justice & Legislative Affairs GNCTD



सत्यमेव जयते

[Home](#)
[Bill Details](#)
[Govt. Counsel](#)
[Reports](#)
[Edit Profile](#)
[Change Password](#)
[Logout](#)

Counsel Name : Santosh Tripathi **Designation :** Standing Counsel (Civil) **Mobile No. :** 9868250806 **Email Id.:** santoshtripathioffice@gmail.com

Form to Search the BTF For addition of Invoice

BTF Number* Case Title* Case Number*

Disclaimer : This site has been designed and hosted by NIC and the contents are provided by concerned departments. NIC will not be responsible for any inaccuracy in the data on this website.

- The Counsel shall have the facility to search the BTF by BTF Number, Case Title or Case Number.
- If no details are available with him, he can also search from the display of the list of all the BTFs issued to him in the drop down menus.

chBTF.aspx



**Online Single Window System
For
Fee Bill of Government Counsel**
 Department of Law, Justice & Legislative Affairs GNCTD



Home | Bill Details | Reports | Edit Profile | Change Password | Logout

Counsel Name : Abhay Dixit **Designation :** Panel Counsel(High Court) **Mobile No. :** 9654452476 **Email Id.:** abhaydixit.advocate@gmail.com

Form to Search the BTF For addition of Invoice

BTF Number* Case Title* Case Number* Search Details

S.No.	BTF Number	Case Number	Case Title	Department Name	Department Address	Counsel Name	Action
1	86320	42/2018	Angali ChaudharyV/s DAV Public School [ampersand] Ors [dot]	EDUCATION	OLD SECRETARIAT, DELHI-110054.	Abhay Dixit	Add Work Done
2	89938	399/2018	Ramjas FoundationV/s Jagdish	EDUCATION	OLD SECRETARIAT, DELHI-110054.	Abhay Dixit	Add Work Done
3	92547	369/2019	Lokmat Media Pvt LtdV/s Shabdarth [ampersand] Ors	INFORMATION AND PUBLICITY		Abhay Dixit	Add Work Done
4	92878	NA	M/s Vijay Star Construction LLP ClamantV/s UOI	PWD	PWD 5th Level B wing Delhi sectt [dot]	Abhay Dixit	Add Work Done
5	93747	14/2018	Khurshid Qaiser Training Centre (KQTC)V/s Lok Nayak Hospital [ampersand] Ors [dot]	HEALTH		Abhay Dixit	Add Work Done
6	94194	NA	M/s Fiberfil Engineers V/s UOI	PWD	PWD 5th Level B wing Delhi sectt [dot]	Abhay Dixit	Add Work Done
7	94187	3861/2018	ITTENDERV/s GOVT [dot] DE WCT DE	FOOD AND CIVIL		Abhay	Add

This PC

- The list of all the BTFs issued to the Counsel shall be displayed on the screen. The Counsel can add his work on a click on the link- “Add work done” in the BTF column itself.

Add Professional Work Details

Empanelment Type Of Govt. counsel*

Standing Counsel (Civil)

Court for which work is to be done*

High Court

S.No	Nature of Work	Amount	Remarks	
1	Monthly Retainership	110000		<input type="radio"/>
2	Secretarial Assistance	30000		<input type="radio"/>
3	Drafting of appeal/revision	3500		<input type="radio"/>
4	Drafting of Writ petitions (Civil and criminal) Suits, arbitration matters etc	7500		<input type="radio"/>
5	Clerkage charge	0	10% of fees subject to maximum of Rs 5000/-per case	<input checked="" type="radio"/>
6	Appearance for Effective hearing:suits,writ petitions,Appeals including oral applications.Revision petitions,special civil application in high court	8000	Subject to a maximum of Rs.40000/- per case.	<input type="radio"/>
7	Appearance for Non-Effective hearing:suits,writ petitions,Appeals including oral applications.Revision petitions,special civil application in high court	2000	Subject to a maximum of 5 Hearings.	<input type="radio"/>
8	Drafting of writ petitions Appeal/Revisions/Pleadings/suits,Written sttements,Rejoinders,Arbitration matters etc	2000	Maximum Rs 10000/-per case	<input type="radio"/>

Remarks.*

Remarks/Brief Description of Work

Date of Work Done*

Work Done Date (dd/mm/yyyy)

Amount Claimed by Government Counsel*

0

Upload Supporting Documents for this Work

Kindly Upload the supporting documents in the PDF/JPG/JPEG Format Only.

Upload Documents in PDF Format less than 2 MB*

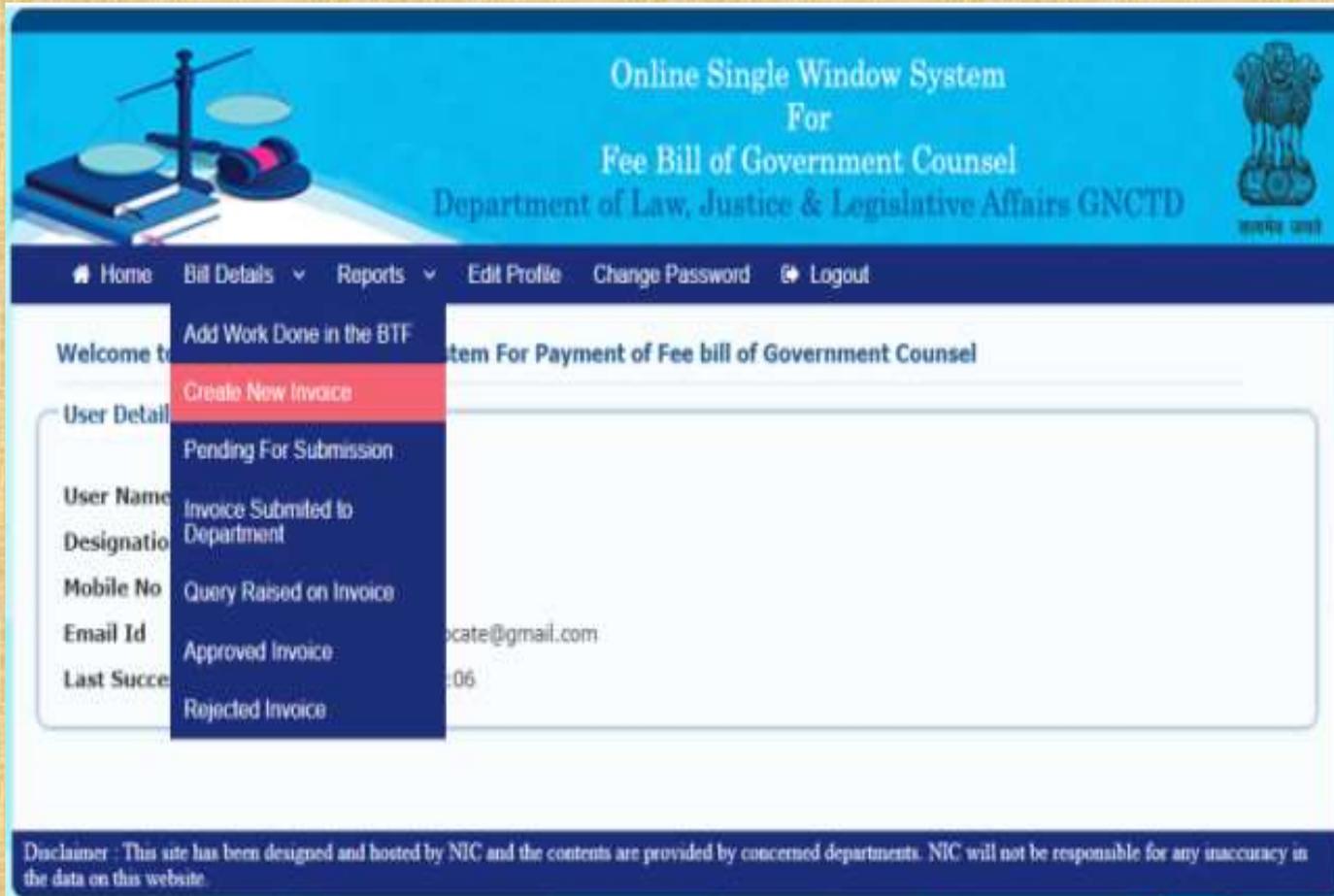
No file chosen

Instruction & Error Code to Upload the File

1. File Size Should be less than 2048 KB (**Error Code 100**)
2. File Name Length Should be Less than 20 Characters (No Special Characters Allowed) and all alphabets are in small case like filename.jpeg (**Error Code 101**)
3. Only .PDF/.JPEG/.JPG File Extensions are allowed. (**Error Code 102**)
4. Please upload a single PDF/JPEG/JPG file.

- After clicking the “Add work done”, the portal will take the user to the form to add the professional work to create the invoice.
- The Counsel may add the work one-by-one by selecting nature of work from the list along-with the supporting documents, to add the bill in invoice. After filling all relevant details the Counsel has to click “Add Work Done” button

Step 4 : Generate and Submission of Invoice by the Counsel



The screenshot displays the 'Online Single Window System For Fee Bill of Government Counsel' interface. The header includes the system name and the Department of Law, Justice & Legislative Affairs GNCTD. A navigation bar contains links for Home, Bill Details, Reports, Edit Profile, Change Password, and Logout. A dropdown menu is open, showing options: Add Work Done in the BTF, Create New Invoice (highlighted in red), Pending For Submission, Invoice Submitted to Department, Query Raised on Invoice, Approved Invoice, and Rejected Invoice. The main content area shows a 'Welcome to' message and a 'System For Payment of Fee bill of Government Counsel' section. A disclaimer at the bottom states: 'Disclaimer : This site has been designed and hosted by NIC and the contents are provided by concerned departments. NIC will not be responsible for any inaccuracy in the data on this website.'

After adding the work done by the Counsel, he shall be able to generate the invoice by clicking on “Create New Invoice” from the menu.



Online Single Window System
For
Fee Bill of Government Counsel
Department of Law, Justice & Legislative Affairs GNCTD

Home Bill Details Reports Edit Profile Change Password Logout

List of Invoices

S.No.	BTF Number	Case Number	Case Title	Department Name	Department Address	Counsel Name
1	86320	42/2018	Anjali ChaudharyV/s DAV Public School [ampersand] Ors [dot]	EDUCATION	OLD SECRETARIAT, DELHI-110054,	Add Bills
2	97254	421/2016	SHANTI DEVIV/s THE SECRETARY MINISTRY OF UD, GNCTD AND ORS	PWD	PWD 5th Level B wing Delhi sectt [dot]	Add Bills

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- The list of Invoices created by the Counsel on the basis of his work done/added by him shall be displayed on the screen.
- The Counsel may click **Add Bills to Generate New Invoice.**

WorkDoneToBill.aspx?BTFCODE=TDwUmXteDxSf1#BQBg==&UserCode=cqcgMALTRgF598h5XVRzSg==&billid=+UYYTdNDYg4UrqVR65c9w==



Online Single Window System For Fee Bill of Government Counsel

Department of Law, Justice & Legislative Affairs GNCTD



[Home](#) | [Bill Details](#) | [Reports](#) | [Edit Profile](#) | [Change Password](#) | [Logout](#)

Counsel Name : Abhay Dixit **Designation :** Panel Counsel(High Court) **Mobile No. :** 9654452476 **Email Id.:** abhaydixit.advocate@gmail.com

Form to add the professional work to the Invoice

Invoice Details

BTF Number :	86320	Case Title :	Anjali ChaudharyV/s DAV Public School [ampersand] Ors [dot]
Case No:	42/2018	Subject:	Direct to reinstate the appellant in service.
Department :	EDUCATION	Department Address:	OLD SECRETARIAT, DELHI-110054.

Already Added Professional Work

S.No.	Work Done Date	Designation	Professional Work Done	Remarks/Brief Description of Work	Amount	
1	11/05/2021	Additional Standing Counsel(Civil)	Drafting of appeal/revision	For Additional Purchase of Stamp Papers	3500	View <input checked="" type="checkbox"/>
2	11/06/2021	Additional Standing Counsel(Civil)	Secretarial Assistance	Please Check this	30000	View <input type="checkbox"/>
3	26/02/2021	Panel Counsel(High Court)	Hearing(Effective):suits,writ petitions,appeals including oral applicationsfor leave to appeal in writ petition.Revision petitions,special civil application in high court	HearingEffective suit petitions appeals including oral applications for leave to appeal in writ petition.	2000	View <input type="checkbox"/>

[Preview Bill](#)

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- The Form to add the professional work to the Invoice will be displayed.

- The Counsel may Preview Bill by selecting the already added work done.

newBill.aspx?BTFCCode=T0iwUmteDx5o61ilBQ8g==&UserCode=cqcgM4LTRgt598h5XVRb5g==&billidn=+UrY1YdNDyq4UrqVR65o?w==

For
Fee Bill of Government Counsel
Department of Law, Justice & Legislative Affairs GNCTD


सायबेस जस्टिस

Home Bill Details Reports Edit Profile Change Password Logout

Counsel Name : Abhay Dixit Designation : Panel Counsel(High Court) Mobile No. : 9654452476 Email Id.: abhaydixit.advocate@gmail.com

Invoice Draft View

Invoice No. : 2023/457/ Date : 13/06/2023

To,
EDUCATION
OLD SECRETARIAT, DELHI-110054.

MEMO

BTF Number : 86320
Case Number : 42/2018
Case Title : Anjali Chaudhary V/s DAV Public School [ampersand] Ors [dot]

S.No.	Work Done Date	Professional Work Done	Remarks/Brief Description of Work	Amount	
1	11/05/2021	Drafting of appeal/revision	For Additional Purchase of Stamp Papers	3500	View

Bank Account Details

Bank Name :	Andhra Bank	Account Number :	309393XX85855
IFSC Code :	SBIN001711	MICR Code :	110011026
Branch Address :	F 10, MAIN ROAD, KALKAJI , NEW DELHI - 110019	PAN Number :	

Abhay Dixit
Panel Counsel(High Court)
10, LAWYERS CHAMBERS SUPREME COURT OF INDIA, NEW DELHI-110001

[Edit Bill](#) [Generate Bill](#)

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This PC

- The draft invoice will be displayed.
- The Counsel may generate the bill by clicking the Generate Bill Button.

viewBill.aspx?BTFCODE=TOiwUmteDxSs61iIBQBg%3d%3d&UserCode=cqcgM4LTRgE9Ih5XVRbz5g%3d%3d&billid=+UYIYdNDyg4UrqVR65o9w%3d%3d



osws.delhi.gov.in says

Invoice Generated Successfully, Invoice No. is 2023/457/4. Kindly Upload the Signed Copy of Invoice and Submit the invoice to the Concerned Department

[OK](#)



Home
Bill Details
Reports
Edit Profile
Change Password
Logout

Counsel Name : Abhay Dixit **Designation :** Panel Counsel(High Court) **Mobile No. :** 9654452476 **Email Id.:** abhaydixit.advocate@gmail.com

Invoice Draft View

Invoice No. : 2023/457/ **Date :** 13/06/2023

To,
EDUCATION
OLD SECRETARIAT, DELHI-110054.

MEMO

BTF Number : 86320
Case Number : 42/2018
Case Title : Anjali Chaudhary V/s DAV Public School [ampersand] Ors [dot]

S.No.	Work Done Date	Professional Work Done	Remarks/Brief Description of Work	Amount	
1	11/05/2021	Drafting of appeal/revision	For Additional Purchase of Stamp Papers	3500	View

Bank Account Details

After the bill is generated, a message of successful generation of invoice with invoice number will be displayed on the screen.

Online Single Window System
For
Fee Bill of Government Counsel
Department of Law, Justice & Legislative Affairs GNCTD


सत्यमेव जयते

Home Bill Details Govt. Counsel Reports Edit Profile Change Password Logout

Counsel Name : Santosh Tripathi Designation : Standing Counsel (Civil) Mobile No. : 9868250806 Email Id.: santoshtripathioffice@gmail.com

Invoice Details

BTF Number : 57828 Case Title : ASHOK KANOJIA AND ORS V/§ SHRI KEWAL KUMAR SHARMA AND ANR
Case No: NA Subject: CASE ALLO. NO.3529
Department : LAW, JUSTICE AND LEGISLATIVE AFFAIRS Department Address: 8th LEVEL,C-WING,DELHI SECRETARIAT,I.P ESTATE, NEW DELHI

Invoice Details

BTF Code : 57828 Department : LAW, JUSTICE AND LEGISLATIVE AFFAIRS
Case Title : ASHOK KANOJIA AND ORS V/§SHRI KEWAL KUMAR SHARMA AND ANR Subject : CASE ALLO. NO.3529
Invoice No. : 2023/257/12 Invoice Date : 28/07/2023
Invoice Amount : 30000

Already Added Professional Work in the Invoice

S.No.	Work Done Date	Designation	Professional Work Done	Remarks/Brief Description of Work	Amount	
1	01/01/2022	Standing Counsel (Civil)	Secretarial Assistance	Secretarial Assistance	30000	Remove from Invoice View

Professional Work which May be Added into the Invoice

[Click Here](#) to Add New Work Done in to the BTF.

eSign and Submit Invoice

[Print the generated bill.](#) [Print](#)

[eSign & Submit](#)

- The Counsel then has to authenticate the invoice by e-Signing it. For this he has to click the “e-sign and Submit” button. By this he will be able to digitally sign the invoice by entering his Aadhaar Number. This digital signature shall be OTP based which will be generated after entering the Aadhaar number.
- The Counsel will receive the OTP on his mobile phone.

Print

Invoice No. : 2023/257/8

Date : 26/07/2023

To,
LAW, JUSTICE AND LEGISLATIVE AFFAIRS
8th LEVEL,C-WING,DELHI SECRETARIAT,LP ESTATE, NEW DELHI

MEMO

BTF Number : 58049 **Case Number NA :**
Case Title : CIVIL [ampersand] SESSIONS COURT STENOGRAPHER ASSO [dot] V/xSHRI KEWAL KUMAR SHARMA AND ANR **File No. :** CIVIL [ampersand] SESSIONS COURT STENOGRAPHER ASSO [dot] V/xSHRI KEWAL KUMAR SHARMA AND ANR
Subject : CASE ALLO. NO.3531

S.No.	Work Done Date	Professional Work Done	Remarks/Brief Description of Work	Amount	
1	26/02/2023	Drafting of Writ petitions (Civil and criminal) Suits, arbitration matters etc	Drafting of Writ petitions	7500	View

Bank Account Details	
Bank Name :	State Bank of India
Account Number :	30948845804
IFSC Code :	SBIN0010553
MICR Code :	110002431
Branch Address :	PLOT NO.419, UDYOG SADAN,PATPARGAN, I E DELHI PIN 110091
PAN Number :	AAOPT5360L

Santosh Tripathi
Standing Counsel (Civil)
Flat No.54, Vidhi Apartment, LP. Extension, Patparganj, New Delhi - 110092

- After the invoice is digitally signed, it will be displayed on the screen.
- An SMS will be sent to the Counsel for submission of the bill.

Validity unknown

Digitally Signed by SANTOSH
TRIPATHI

Date: 7/26/2023 2:52:02 PM

Step 5: Raising Objection on Invoice by user department

Online Single Window System
For
Fee Bill of Government Counsel
Department of Law, Justice & Legislative Affairs GNCTD

Home Invoice Reports Change Password Logout

User Name : Pending Bill
Mobile No. : 9541XXXXXX Email Id.: sandeep.madan217@gmail.com

Query Raised

List of Pending Bills

S.No.	BTF Code	Bill No.	Bill Date	Department Name	Title	Subject	
1	90368	2023/256/48	09/06/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	RAJ KAPOOR SINGH [ampersand] ORS [dot] V/sREGISTRAR GENERAL, HIGH COURT OF DELHI [ampersand] ANR [dot]	Services matter	View Invoice
2	90828	2023/256/24	30/03/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	Deepak KhoslaV/sRegistrar General, High Court of Delhi [ampersand] Anr [dot]	Deepak Khosla Vs Registrar General, High Court of Delhi and Anr.	View Invoice
3	61503	2023/257/4	24/07/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	SAMIR GAURAV AND OTHERSV/sGOVERNMENT OF NCT OF DELHI AND OTHERS	DIRECTION OF LIKE NATURE THEREBY DIRECTING THE RESPONDENTS TO GRANT SIMILAR PAY SCALES AND GRADE PAY TO ALL THE PETITIONERS AND THEIR SIMILARLY SITUATED COLLEAGUES WITH EFFECT FROM THEIR RESPECTIVE DATES OF APPOINTMENT AND TO ALSO EFFECT CHANGE IN THE NOMENCLATURE OF THE POST OF ALL THE EMPLOYEES OF HTE FAMILY COURTS DELHI	View Invoice

If an objection is raised by the department against an invoice number, it may be seen in “Query Raised on Invoice” tab under “Bill Details” section and then the Counsel can clear the query or can upload any additional documents if required by the department.

Forwarded For Further Action Reject Objection

osws.delhi.gov.in says

Amount is not consistent with OM issued by Deptt. of Law.

Particulars did not match with date of hearing,date of preparation ar

Bill submitted after expiring of 02 years from date of last hearing in the case, without obtaining relaxation from the Competent Authority

Others

Remarks*

Please upload the supporting documents in respect of the objection raised.

The nature of query/objection can be seen in “QUERY RAISED” section.

Department Action Trail

S.No.	From User	To User	Action Date	Remarks
1	SANDEEP MADAN , Dealing Assitant	NOSHAD AHAMAD KHAN, Government Counsel	03/05/2023 16:21	PAN CARD NO. REQUIRED
2	NOSHAD AHAMAD KHAN , Government Counsel	SANDEEP MADAN, Dealing Assitant	28/07/2023 17:31	Query Rectified by Govt. Counsel.
3	NOSHAD AHAMAD KHAN , Government Counsel	SURINDER SINGH, Department Administrator	30/03/2023 21:11	Invoice Submitted by Govt. Counsel.

Step 6: Removing Objection by the Govt. Counsel

Online Single Window System
For
Fee Bill of Government Counsel
Department of Law, Justice & Legislative Affairs GNCTD

Home Bill Details Govt. Counsel Reports Edit Profile Change Password Logout

Welcome to the Online Single Window System For Payment of Fee bill of Government Counsel

User Detail

User Name AD KHAN
Designation Pending Counsel(Civil)
Mobile No
Email Id mail.com
Last Success :08

Add Work Done in the BTF
Create New Invoice
Pending For Submission
Invoice Submitted to Department
Query Raised on Invoice
Approved Invoice
Rejected Invoice

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The Govt. Counsel may check the objection raised by the department under “Query Raised on Invoice” menu in Bill Details Section

Contd...



The image shows a screenshot of a web portal. At the top, there is a blue header with the text "Online Single Window System For Fee Bill of Government Counsel Department of Law, Justice & Legislative Affairs GNCTD". To the left of the header is an illustration of a scale of justice and a gavel. To the right is the State Emblem of India with the motto "Satyameva Jayate". Below the header is a dark blue navigation bar with links: Home, Bill Details, Govt. Counsel, Reports, Edit Profile, Change Password, and Logout. The main content area is titled "List of Invoices Pending for Submission" and contains a table with the following data:

S.No.	BTF Code	Invoice No.	Invoice Date	Department Name	Title	Subject	Invoice Amount	
1	57827	2023/257/5	25/07/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	CIVIL [ampersand] SESSION COURTS DRIVER WELFARE ASSOCIATION (REGD)V/sHRI KEWAL KUMAR SHARMA AND ANR	CASE ALLO. NO.3530	3500	Rectify

At the bottom of the page, there is a disclaimer: "Disclaimer : This site has been designed and hosted by NIC and the contents are provided by concerned departments. NIC will not be responsible for any inaccuracy in the data on this website."

- A Government Counsel can also remove the objections by a Click on “Rectify” Link against the invoice showing in the list of invoices pending for rectification and upload the supporting documents.

Contd...

- The Counsel may enter remarks in support of the objections raised in “Rectify Objection Remarks” box and can also upload relevant documents in PDF format.

- When he will click on the button “Rectify Objection” a pop up message will come and the rectification on the objection will be submitted to concerned officer who has raised objection. The concerned officer on his satisfaction either may forward bill to higher authority or may mark downward to re-examine the claim.

1	20/02/2023	Additional Standing Counsel(Civil)	Drafting of writ pe Appeal/Revisions/ ststements,Rejoin	osws.delhi.gov.in says Invoice is submitted to the concerned department successfully					
2	28/02/2023	Additional Standing Counsel(Civil)	Drafting of Writ p arbitration matter						OK
3	21/03/2023	Additional Standing Counsel(Civil)	Drafting of Writ petitions (Civil and criminal) Suits, arbitration matters etc	Clerkage charge	7500				
4	20/02/2022	Additional Standing Counsel(Civil)	Appearance for Non-Effective hearing;suits,writ petitions,Appeals including oral applications.Revision petitions,special civil application in high court	Appearance for Non- Effective hearing	2000	1700			Appearance for Non-Effective hearing

Objection Remarks & Upload Signed Document

Rectify Objection Remarks*

Supporting documents in respect of the objection raised are attached



enter valid character upto 250 length

Upload Signed Document in PDF Format*

Choose File SamplePDF.pdf

Rectify Objection

Instruction & Error Code to Upload the File

1. File Size Should be less than 200 KB (**Error Code 100**)
2. File Name Length Should Be Less then 15 Characters and all alphabets are in small case like filename.jpeg (**Error Code 101**)
3. Only .PDF File Extensions are allowed. (**Error Code 102**)
4. Please upload a single PDF file for all bills & annexures.

Step 7 : Tracking of Online Fee Bill

orm.aspx?status=1EudyMj7Vlln5qy2iRLGvg%3d%3d

Online Single Window System
For
Fee Bill of Government Counsel
Department of Law, Justice & Legislative Affairs GNCTD

Home Bill Details Reports Edit Profile Change Password Logout

User Name : Abhay Dixit BTF No. : 9654XXXXXX Email Id. : abhaydixit.advocate@gmail.com

Track Invoice

Track Invoice Status

Search Filters

Invoice No. BTF Number From Invoice Date To Invoice Date

Invoice No. BTF Number dd/mm/yyyy dd/mm/yyyy

Search

S.No.	BTF Number	Counsel Name	Department Name	Invoice Number	Date of Invoice	Title	Status
1	86320	Abhay Dixit	EDUCATION	2023/457/4	13/06/2023	Anjali ChaudharyV/sDAV Public School [ampersand] Ors [dot]	Pending for Bill Upload
2	86320	Abhay Dixit	EDUCATION	2022/457/1	09/02/2022	Anjali ChaudharyV/sDAV Public School [ampersand] Ors [dot]	Pending with Central Diary
3	89938	Abhay Dixit	EDUCATION	2022/457/2	10/03/2022	Ramjas FoundationV/sJagdish	Pending with Central Diary
4	101698	Abhay Dixit	EDUCATION	2022/457/3	15/03/2022	Sanjay Kumar JainV/sRekha Yadav [ampersand] Ors [dot]	Pending with Central Diary

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This PC

A Counsel can also track the current status of the invoice from the “Track Invoice” tab under “Report” section.

- The list of all the invoices generated by the Counsel shall be displayed on clicking the “Search” Tab.

Step 8 : List Pending bills for submission by the Counsel

Online Single Window System
For
Fee Bill of Government Counsel
Department of Law, Justice & Legislative Affairs GNCTD

Home Bill Details Reports Edit Profile Change Password Logout

List of Invoice

- Add Work Done in the BTF
- Create New Invoice
- Pending For Submission**
- Invoice Submitted to Department
- Query Raised on Invoice
- Approved Invoice
- Rejected Invoice

Upload

S.No.	BTF Code	Department Name	Title	Subject	Invoice Amount
1	86320	EDUCATION	Anjali Chaudhary V/s DAV Public School [ampersand] Ors [dot]	Direct to reinstate the appellant in service.	3500 Submit

Disclaimer - This site has been designed and hosted by NIC and the contents are provided by concerned departments. NIC will not be responsible for any inaccuracy in the data on this website.

- The bills “Pending for Submission” by the counsel will be displayed under “Bill Details” section. A Counsel can then choose to submit the bills which are complete in all respects.

Step 9 : Approved/Rejected List of Invoices



The screenshot displays the 'Online Single Window System For Fee Bill of Government Counsel' interface. The header includes the system name and the Department of Law, Justice & Legislative Affairs GNCTD. A navigation bar contains links for Home, Bill Details, Reports, Edit Profile, Change Password, and Logout. The 'Bill Details' dropdown menu is open, showing options: Add Work Done in the BTF, Create New Invoice, Pending For Submission, Invoice Submitted to Department, Query Raised on Invoice, **Approved Invoice**, and Rejected Invoice. The 'Approved Invoice' option is highlighted in red. The main content area shows 'List of Invoice' and 'No Bill Pending'. A disclaimer at the bottom states: 'Disclaimer : This site has been designed and hosted by NIC and the contents are provided by concerned departments. NIC will not be responsible for any inaccuracy in the data on this website.'

- Once the bills are submitted, a Counsel can see the bills which are approved by the department and which are rejected by the department in “Approved Invoice”/“Rejected Invoice” tab under “Bill Details” section.

Processing of Bills by Central Diary of Department

Online Single Window System
For
Fee Bill of Government Counsel
Department of Law, Justice & Legislative Affairs GNCTD

Home Pending Bill Reports Change Password Logout

User Name : SURINDER SINGH Designation : JUNIOR ASSISTANT Mobile No. : 9968XXXXXX Email Id. : surikhatta.71@delhi.gov.in

List of Pending Bills

S.No.	BTF Code	Bill No.	Bill Date	Department Name	Title	Subject	
1	90368	2023/256/43	09/06/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	RAJ KAPOOR SINGH [ampersand] ORS [dot] V/sREGISTRAR GENERAL, HIGH COURT OF DELHI [ampersand] ANR [dot]	Services matter	Fwd. Invoice
2	90822	2023/256/44	09/06/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	Deepak KhoslaV/sRegistrar General, High Court of Delhi [ampersand] Anr [dot]	Deepak Khosla Vs Registrar General, High Court of Delhi and Anr.	Fwd. Invoice
3	62452	2023/256/46	09/06/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	K R CHITRAV/sADVOCATES WELFARE FUND TRUSTEE COMMITTEE AND ORS [dot]	CONSTITUTION OF ADVOCATES WELFARE FUNDS TRUSTEE COMMITTEE.	Fwd. Invoice
4	64366	2023/256/53	15/06/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	YASHASVI SINGH [ampersand] ORS [dot] V/sUDI [ampersand] ORS [dot]	DIRECTING THE RESPONDENTS TO ENSURE THAT THE THERE SHOULD BE EASILY REDRESSAL IN FAMILY RELATED DISPUTES AND APPOINT PRINCIPLE JUDGE IN FAMILY COURT, SOUTH EAST DELHI DISRTICT COURT COMPLEX.	Fwd. Invoice

Disclaimer : This site has been designed and hosted by NIC and the contents are provided by concerned departments. NIC will not be responsible for any inaccuracy in the data on this website.

- Once the bill is submitted, a list of Invoices received by the Central Diary of the Department will be displayed in the pending bill section of Central Diary.
- The Central Diary shall forward the invoice for processing, to concerned dealing assistant by Clicking “Fwd. Invoice” link.

Contd...

Details Provided by the Government Counsel						Accepted by the Department	
S.No.	Work Done Date	Professional Work Done	Remarks/Brief Description of Work	Amount	View	Restricted Amount	Remarks
1	21/03/2023	Drafting of Writ petitions (Civil and criminal) Suits, arbitration matters etc	Drafting of Writ petitions	7500	View	0	
Total				7500		0	

Objection Details

No Objection Found---

Select User to which Invoice to be Forwarded*

SANDEEP MADAN , SR ASSITANT [Deal ▼]

Remarks*

Remarks Max Upto 250 Characters

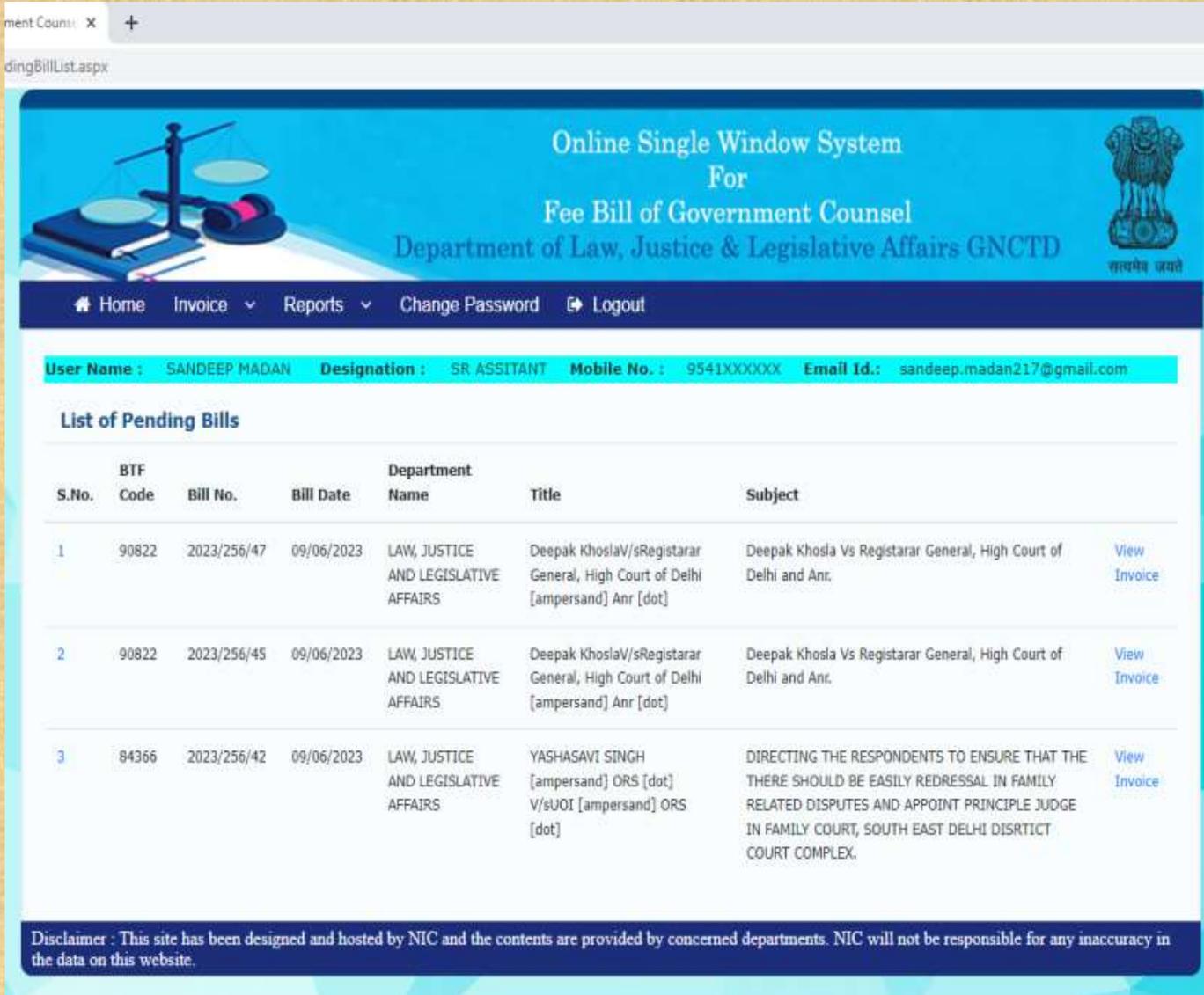
[Save Details](#)

Department Action Trail

S.No.	From User	To User	Action Date	Remarks
1	NAUSHAD AHMED KHAN , Government Counsel	SURINDER SINGH, Department Administrator	09/06/2023 13:45	Invoice Submitted by Govt. Counsel.

- The Central Diary will then forward the bill to concerned dealing assistant by selecting the dealing assistant's name. The remarks if any can be entered there and the details shall be saved.
- The Bill after that will be forwarded to concerned dealing assistant.

Processing of Bills by Dealing Assistant of Department



Online Single Window System
For
Fee Bill of Government Counsel
Department of Law, Justice & Legislative Affairs GNCTD

Home Invoice Reports Change Password Logout

User Name : SANDEEP MADAN Designation : SR ASSISTANT Mobile No. : 9541XXXXXX Email Id.: sandeep.madan217@gmail.com

List of Pending Bills

S.No.	BTF Code	Bill No.	Bill Date	Department Name	Title	Subject	
1	90822	2023/256/47	09/06/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	Deepak KhoslaV/sRegistrar General, High Court of Delhi [ampersand] Anr [dot]	Deepak Khosla Vs Registrar General, High Court of Delhi and Anr.	View Invoice
2	90822	2023/256/45	09/06/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	Deepak KhoslaV/sRegistrar General, High Court of Delhi [ampersand] Anr [dot]	Deepak Khosla Vs Registrar General, High Court of Delhi and Anr.	View Invoice
3	84366	2023/256/42	09/06/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	YASHASVI SINGH [ampersand] ORS [dot] V/sUOI [ampersand] ORS [dot]	DIRECTING THE RESPONDENTS TO ENSURE THAT THE THERE SHOULD BE EASILY REDRESSAL IN FAMILY RELATED DISPUTES AND APPOINT PRINCIPLE JUDGE IN FAMILY COURT, SOUTH EAST DELHI DISRTICT COURT COMPLEX.	View Invoice

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- The list of Invoices received by the Dealing Assistant of the Department will be displayed in the Invoice section of Dealing Assistant.
- The dealing Assistant can see the invoice for processing the bill by Clicking “View Invoice” link.

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tionForm.aspx?BTFCode=fZKvJtmu%2fCV+YbYZZRLS6A%3d%3d&BillIdn=ygxVC3zhPHb5FAAd77GnKVw%3d%3d

BTF Code	10901	Department	EDUCATION
Case Title	Sh Mukesh Kumar V/sLancer Convent Sr Sec School and Ors	Subject	Appeal against the termination of services
Invoice No.	2022/8/4	Invoice Date	09/02/2022

[Click Here to View the bill signed and uploaded by the Government Counsel](#)

Work Done Details

Details Provided by the Government Counsel						Accepted by the Department	
S.No.	Work Done Date	Professional Work Done	Remarks/Brief Description of Work	Amount	View	Restricted Amount	Remarks
1	09/02/2022	Secretarial Assistance	Remarks of work	30000	View	2500	Please Update
Total				30000		2500	

Objection Details

No Objection Found---

Forwarded For Further Action Approve & Forward for Sanction Reject Objection

Select User to which Invoice to be Forwarded*

--Select Action--

--Select Action--
Govt. Counsel
SHYAM KUMAR , SECTION OFFICER [Dealing Officer L1]
AMIT KUMAR VERMA , SECTION OFFICER [Dealing Officer L1]
SWATI SHARMA , HOD [HOD]

[Save Details](#)

This PC

- The Dealing Assistant will start processing the bill. He can enter the remarks if any and then save the details.
- He will then forward the invoice to next concerned dealing officer.

Processing of Bills by Dealing Officer (Level-1,2,) of Department

ernment Couns: X +

PendingBillList.aspx

Online Single Window System
For
Fee Bill of Government Counsel
Department of Law, Justice & Legislative Affairs GNCTD

Home Pending Bill Reports Change Password Logout

User Name : BHARAT PARASHAR Designation : SECRETARY LAW Mobile No. : 9910XXXXXX Email Id.: slaw@nic.in

List of Pending Bills

S.No.	BTF Code	Bill No.	Bill Date	Department Name	Title	Subject
1	90822	2023/256/41	06/06/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	Deepak KhoslaVsRegistrar General, High Court of Delhi [ampersand] Anr [dot]	Deepak Khosla Vs Registrar General, High Court of Delhi and Anr Fwd. Invoice

Disclaimer : This site has been designed and hosted by NIC and the contents are provided by concerned departments. NIC will not be responsible for any inaccuracy in the data on this website.

- List of Invoices received by the next Dealing Officer of the Department will be displayed in the Pending Bill section of Dealing Officer.

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tionForm.aspx?BTFCode=fZKvJtmu%2fCV+YbYZZRLS6A%3d%3d&BillIdn=ygxVC3zhPHbSFAd77GnKVw%3d%3d

BTF Code 10901 **Department** EDUCATION
Case Title Sh Mukesh Kumar **Subject** Appeal against the termination of services
V/sLancer Convent Sr
Sec School and Ors
Invoice No. 2022/8/4 **Invoice Date** 09/02/2022

[Click Here to view the bill signed and uploaded by the Government Counsel](#)

Work Done Details

Details Provided by the Government Counsel						Accepted by the Department	
S.No.	Work Done Date	Professional Work Done	Remarks/Brief Description of Work	Amount	View	Restricted Amount	Remarks
1	09/02/2022	Secretarial Assistance	Remarks of work	30000	View	2500	Please Update
Total				30000		2500	

Objection Details

No Objection Found---

Forwarded For Further Action Approve & Forward for Sanction Reject Objection

Select User to which Invoice to be Forwarded*

--Select Action--
Govt. Counsel
SHYAM KUMAR , SECTION OFFICER [Dealing Officer L1]
AMIT KUMAR VERMA , SECTION OFFICER [Dealing Officer L1]
SWATI SHARMA , HOD [HOD]

[Save Details](#)

This PC

- The Dealing Assistant after doing the needful will then forward the invoice to the Account Functionary to vet the proposal by clicking “Fwd. Invoice” link.

Processing of Bills by Account Functionary of Department



Online Single Window System
For
Fee Bill of Government Counsel
Department of Law, Justice & Legislative Affairs GNCTD

User Name : SANDEEP MADAN Designation : SR ASSISTANT Mobile No. : 9541XXXXXX Email Id.: sandeep.madan217@gmail.com

List of Pending Bills

S.No.	BTF Code	Bill No.	Bill Date	Department Name	Title	Subject	
1	90822	2023/256/47	09/06/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	Deepak KhoslaV/sRegistrar General, High Court of Delhi [ampersand] Anr [dot]	Deepak Khosla Vs Registrar General, High Court of Delhi and Anr.	View Invoice
2	90822	2023/256/45	09/06/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	Deepak KhoslaV/sRegistrar General, High Court of Delhi [ampersand] Anr [dot]	Deepak Khosla Vs Registrar General, High Court of Delhi and Anr.	View Invoice
3	84366	2023/256/42	09/06/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	YASHASVI SINGH [ampersand] ORS [dot] V/sUOI [ampersand] ORS [dot]	DIRECTING THE RESPONDENTS TO ENSURE THAT THE THERE SHOULD BE EASILY REDRESSAL IN FAMILY RELATED DISPUTES AND APPOINT PRINCIPLE JUDGE IN FAMILY COURT, SOUTH EAST DELHI DISRTICT COURT COMPLEX.	View Invoice

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- List of Invoices received by the Account Functionary of the Department will be displayed in the Invoice section of Account Functionary.
- After processing the bill he will forward the invoice to the Dealing Officer L-3.

Contd...

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tionForm.aspx?BTFCCode=fZKvJtmu%2fCV+YbYZZRLS6A%3d%3d&BillIdn=ygxVC3zhPHbSFAd77GnKVv%3d%3d

BTF Code	10901	Department	EDUCATION
Case Title	Sh Mukesh Kumar V/sLancer Convent Sr Sec School and Ors	Subject	Appeal against the termination of services.
Invoice No.	2022/8/4	Invoice Date	09/02/2022

[Click here to View the bill signed and uploaded by the Government Counsel](#)

Work Done Details

Details Provided by the Government Counsel						Accepted by the Department	
S.No.	Work Done Date	Professional Work Done	Remarks/Brief Description of Work	Amount	View	Restricted Amount	Remarks
1	09/02/2022	Secretarial Assistance	Remarks of work.	30000	View	2500	Please Update
Total				30000		2500	

Objection Details

No Objection Found---

Forwarded For Further Action Approve & Forward for Sanction Reject Objection

Select User to which Invoice to be Forwarded*

--Select Action--

--Select Action--
Govt. Counsel
SHYAM KUMAR , SECTION OFFICER [Dealing Officer L1]
AMIT KUMAR VERMA , SECTION OFFICER [Dealing Officer L1]
SWATI SHARMA , HOD [HOD]

[Save Details](#)

This PC 39

- Select Forwarded for Further Action and Name of Dealing Officer L-3, enter the remarks and save details.

- Bill will be forwarded to Dealing Officer L-3 for further action.

Processing of Bills by Dealing Officer (Level-3) of Department

ernment Couns: X +

PendingBillList.aspx

Online Single Window System
For
Fee Bill of Government Counsel
Department of Law, Justice & Legislative Affairs GNCTD

Home Pending Bill Reports Change Password Logout

User Name : BHARAT PARASHAR Designation : SECRETARY LAW Mobile No. : 9910XXXXXX Email Id.: slaw@nic.in

List of Pending Bills

S.No.	BTF Code	Bill No.	Bill Date	Department Name	Title	Subject
1	90822	2023/256/41	06/06/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	Deepak KhoslaVsRegistrarar General, High Court of Delhi [ampersand] Anr [dot]	Deepak Khosla Vs Registrarar General, High Court of Delhi and Anr Fwd. Invoice

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- The invoices forwarded to Dealing Officer L-3 of the Department will be displayed in the Pending Bill section of Login of Dealing Officer L-3.

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tionForm.aspx?BTFCode=fZKvJtmu%2fCV+YbYZZRLS6A%3d%3d&BillIdn=ygxVC3zhPHbSFAd77GnKVw%3d%3d

BTF Code 10901 **Department** EDUCATION
Case Title Sh Mukesh Kumar **Subject** Appeal against the termination of services
V/sLancer Convent Sr
Sec School and Ors
Invoice No. 2022/8/4 **Invoice Date** 09/02/2022

[Click Here to view the bill signed and uploaded by the Government Counsel](#)

Work Done Details

Details Provided by the Government Counsel						Accepted by the Department	
S.No.	Work Done Date	Professional Work Done	Remarks/Brief Description of Work	Amount	View	Restricted Amount	Remarks
1	09/02/2022	Secretarial Assistance	Remarks of work	30000	View	2500	Please Update
Total				30000		2500	

Objection Details

No Objection Found---

Forwarded For Further Action Approve & Forward for Sanction Reject Objection

Select User to which Invoice to be Forwarded*

--Select Action--

--Select Action--
Govt. Counsel
SHYAM KUMAR , SECTION OFFICER [Dealing Officer L1]
AMIT KUMAR VERMA , SECTION OFFICER [Dealing Officer L1]
SWATI SHARMA , HOD [HOD]

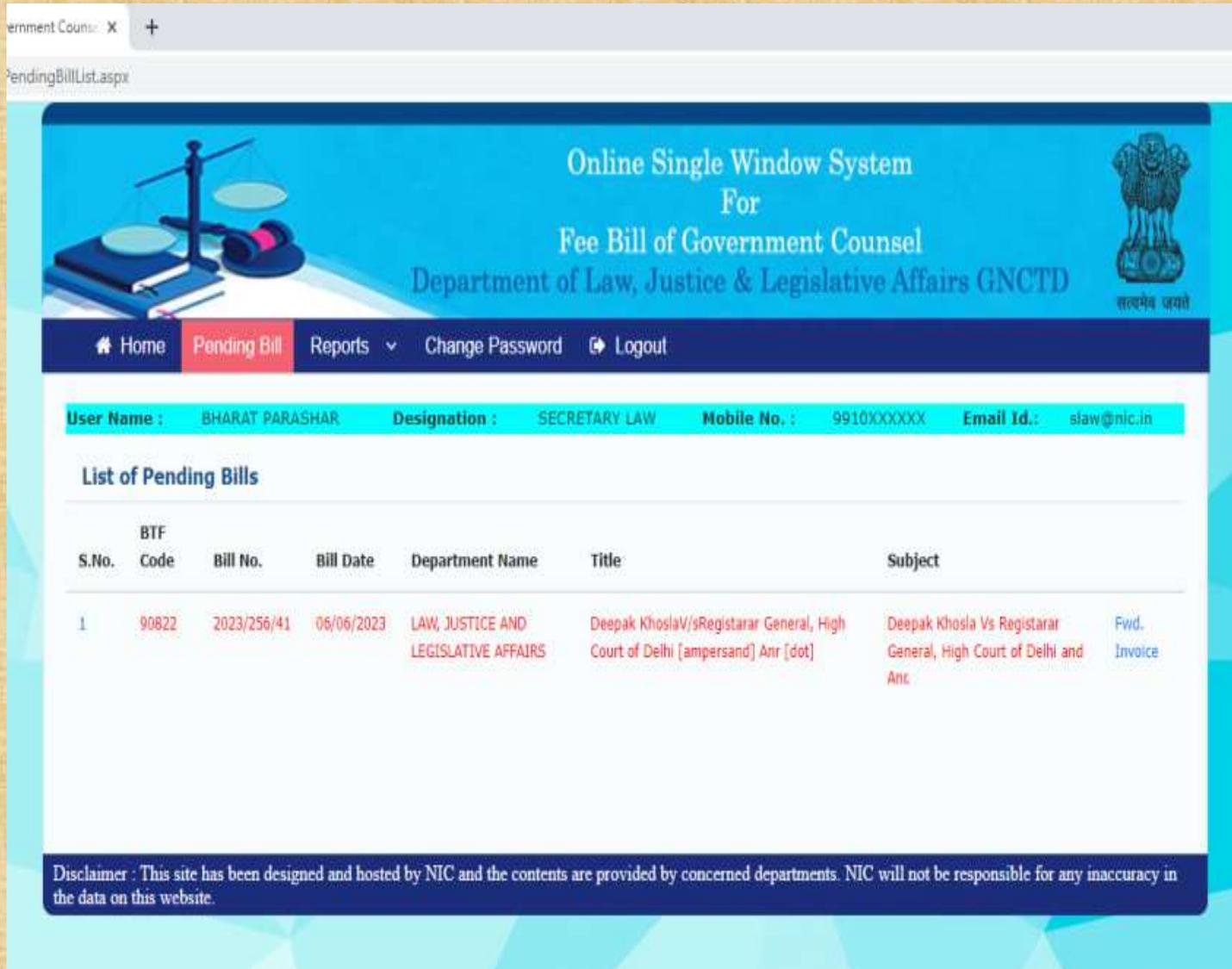
[Save Details](#)

This PC

- After processing the bills he will forward the invoice to the Head of Department (HOD), for approval of the payment of bill by clicking “Fwd. Invoice” link.

- Bill will be forwarded to Head of Department (HOD) for approval.

Approval of Bills by Head of Department (HOD)



ernment Couns: X +

PendingBillList.aspx

Online Single Window System
For
Fee Bill of Government Counsel
Department of Law, Justice & Legislative Affairs GNCTD

Home Pending Bill Reports Change Password Logout

User Name : BHARAT PARASHAR Designation : SECRETARY LAW Mobile No. : 9910XXXXXX Email Id.: slaw@nic.in

List of Pending Bills

S.No.	BTF Code	Bill No.	Bill Date	Department Name	Title	Subject	
1	90822	2023/256/41	06/06/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	Deepak KhoslaV/sRegistrar General, High Court of Delhi [ampersand] Anr [dot]	Deepak Khosla Vs Registrar General, High Court of Delhi and Anc.	Fwd. Invoice

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- List of Invoices received by the HOD of the Department for approval will be displayed in the Pending Bill section.
- The HOD will then approve the bill and has to forward the invoice to the DDO for generating sanction, by clicking “Fwd. Invoice” link.

Government Couns... x +

eptActionForm.aspx?BillIdn=T6An0dvChqS2mxVWDR1+wA==&BTFCode=C3mwWMy0nhj+SyFN+HQg8Q==

Total	3500	3000
--------------	-------------	-------------

Objection Details

No Objection Found---

Forwarded For Further Action
 Approve & Forward for Sanction
 Reject
 Objection

Select User to which Invoice to be Forwarded*

--Select Action--

SANDEEP MADAN , SR ASSITANT [Dealing Assitant]

PUNEET NAGPAL , ADDL. SECTRETARY [Dealing Officer L3]

BHUPESH , DDO [Drawing and Disburse Officer]

BHARAT PARASHAR , HOD [Head of Office]

NARESH , DEPUTY SECRETARY LITIGATION [Dealing Officer L2]

Save Details

Department Action Trail

S.No.	From User	To User	Action Date	Remarks
1	NAUSHAD AHMED KHAN , Government Counsel	SURINDER SINGH, Department Administrator	09/06/2023 13:37	Invoice Submitted by Govt. Counsel.
2	SURINDER SINGH , Central Diary	SANDEEP MADAN, Dealing Assitant	15/06/2023 11:54	CLERKAGE CHARGE
3	SANDEEP MADAN , Dealing Assitant	BHARAT PARASHAR, HOD	15/06/2023 11:55	CLERKAGE CHARGE

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This PC 39

- The HOD will then select DDO from the drop in menu. HE will enter the remarks if any and save the details.
- HOD will then forward the bill to DDO for generation of Sanction.

Processing of Bills by DDO

Online Single Window System
For
Fee Bill of Government Counsel
Department of Law, Justice & Legislative Affairs GNCTD

Home Pending For Sanction Print Sanction Reports Change Password Logout

User Name : BHUPESH Designation : DDO Mobile No. : 9898XXXXXX Email Id.: ddo@gmail.com

List of Pending Bills

S.No.	BTF Code	Bill No.	Bill Date	Department Name	Title	Subject	
1	90822	2023/256/49	09/06/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	Deepak KhoslaV/sRegistrar General, High Court of Delhi [ampersand] Anr [dot]	Deepak Khosla Vs Registrar General, High Court of Delhi and Anr.	Generate Sanction
2	115944	2023/256/39	04/05/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	SHAHDARA BAR ASSOCIATION THROUGH ITS AUTHORISED SECRETARYV/sSHREENIVS SHARMA AND ORS	SHAHDARA BAR ASSOCIATION THROUGH ITS AUTHORISED SECRETARY VS SHREENIVS SHARMA AND ORS	Generate Sanction
3	53654	2023/256/52	14/06/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	RAVINDER DABAS AND ORS [dot] V/sTHE REGISTRAR, HIGH COURT OF DELHI AND ORS [dot]	SERVICE MATTER.	Generate Sanction
4	63697	2023/256/28	11/04/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	ASHOK KUMARV/sTHE HONBLE DISTRICT JUDGE ROHINI DISTRICT COURTS ROHINI, DELHI AND OTHERS [dot]	AGAINST THE FINAL ORDER DATED 23/04/2014 PASSED BY THIS HONBLE COURT IN WP(C) NO 2505/2014.	Generate Sanction
5	52182	2023/256/51	14/06/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	SH [dot] LOKESH JAINV/sSHRI TARUN SHARMA [ampersand] ORS [dot]	File Allocation No.3583/SC	Generate Sanction

Disclaimer : This site has been designed and hosted by NIC and the contents are provided by concerned departments. NIC will not be responsible for any inaccuracy in the data on this website.

- List of Sanctions to be generated will be displayed in the Pending for sanction menu.

- The sanction will be generated by clicking “Generate Sanction” link on the right side of the page.

ernment Couns: x +
 onForm.aspx?BillIdn=9LXx19FoEoM4T3+d66k1BA==&BTFCODE=VCizvjUzvFLy54Fe8xvV2g==

BTF Code 90822 **Department** LAW, JUSTICE AND LEGISLATIVE AFFAIRS
Case Title Deepak KhoslaVsRegistrar General, High Court of Delhi [ampersand] Anr [dot] **Subject** Deepak Khosla Vs Registrar General, High Court of Delhi and Anr.
Invoice No. 2023/256/49 **Invoice Date** 09/06/2023
Status Approved [Click Here To View the Bill signed and uploaded by the Government Counsel](#)

Work Done Details

Details Provided by the Government Counsel						By the Department	
S.No.	Work Done Date	Professional Work Done	Remarks/Brief Description of Work	Amount	View	Restricted Amount	Remarks
1	20/02/2022	Clerkage charge	Clerkage charge	8000	View	7000	Clerkage charge
Total				8000		7000	

Objection Details
 No Objection Found---

Sanction Details

Sanction Date* 04/07/2023 Sanction No.* Sanction No Sanction Amount* 7000
 Account Head* Account Head Financial Year* 2021-2022
[Save Details](#)

Department Action Trail

S.No.	From User	To User	Action Date	Remarks
-------	-----------	---------	-------------	---------

- The Sanction Details like Sanction Date, Sanction No., Sanction Amount, Account Head and Financial Year are to be entered and the Details can be saved.

Contd...



Government Couns... X +

eptPendingBillList.aspx?status=nPEFnu9sM00MFdfIW+G7FQ==

Online Single Window System
For
Fee Bill of Government Counsel
Department of Law, Justice & Legislative Affairs GNCTD

Home Pending For Sanction Print Sanction Reports Change Password Logout

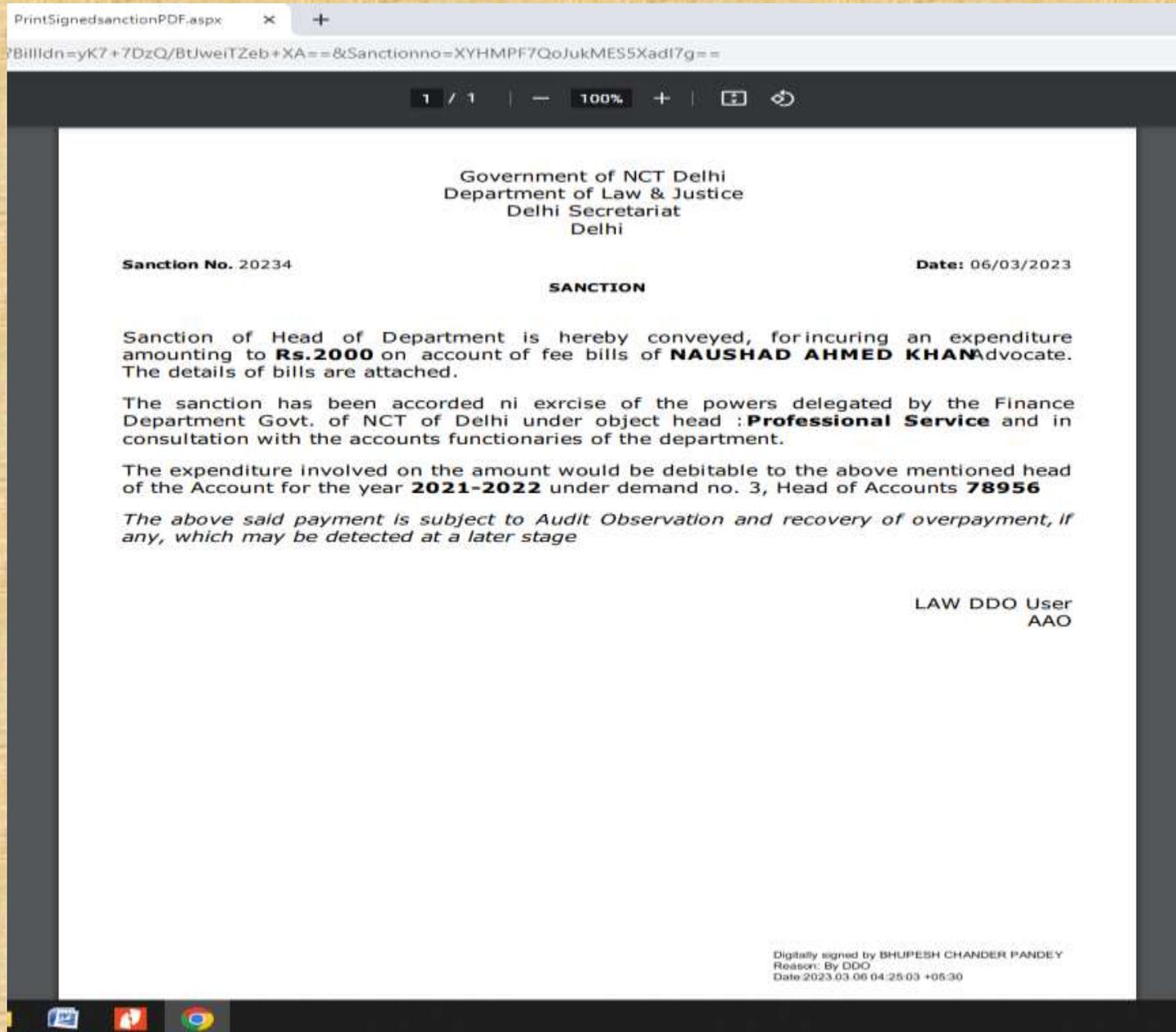
User Name : BHUPESH Designation : DDO Mobile No. : 9898XXXXXX Email Id.: ddo@gmail.com

List of Pending Bills

S.No.	BTF Code	Bill No.	Bill Date	Department Name	Title	Subject	
1	115944	2023/256/6	23/02/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	SHAHDARA BAR ASSOCIATION THROUGH ITS AUTHORISED SECRETARYV/sSHREENIVS SHARMA AND ORS	SHAHDARA BAR ASSOCIATION THROUGH ITS AUTHORISED SECRETARY VS SHREENIVS SHARMA AND ORS.	View Sign
2	115944	2023/256/1	23/02/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	SHAHDARA BAR ASSOCIATION THROUGH ITS AUTHORISED SECRETARYV/sSHREENIVS SHARMA AND ORS	SHAHDARA BAR ASSOCIATION THROUGH ITS AUTHORISED SECRETARY VS SHREENIVS SHARMA AND ORS	View Sign
3	63696	2023/256/4	23/02/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	RAJ SINGH MALIKV/sDISTRICT AND SESSIONS JUDGE(NW) ROHINI AND ORS [dot]	PUBLIC INTEREST LITIGATION.	View Sign
4	115948	2023/256/34	13/04/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	JAHURV/s LG GNCTD AND ORS	JAHUR VS LG GNCTD AND ORS	View Sign
5	90368	2023/256/33	12/04/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	RAJ KAPOOR SINGH [ampersand] ORS [dot] V/sREGISTRAR GENERAL, HIGH COURT OF DELHI [ampersand] ANR [dot]	Services matter	View Sign
6	115976	2023/256/36	13/04/2023	LAW, JUSTICE AND LEGISLATIVE AFFAIRS	ANUJ KUMAR SHARMAV/sTHE HIGH COURT OF DELHI , THROUGH THE REGISTRAR GENERAL AND ORS	ANUJ KUMAR SHARMA VS THE HIGH COURT OF DELHI , THROUGH THE REGISTRAR GENERAL AND ORS	View Sign

- List of Sanctions to be signed will be displayed in the 'Print for Sanction' section of the page.
- Sanction can be viewed by clicking on "view" on the right side of the page.
- Sanction can be signed by clicking on "sign" on the right side of the page.

Contd...



- The Digitally Signed Sanction in PDF format will be displayed thereafter.

Contd...

osws.delhi.gov.in/Printsignedsanctioned.aspx?status=Cqlgp7cBWjhminw9TGLug==

Online Single Window System For Fee Bill of Government Counsel Department of Law, Justice & Legislative Affairs GNCTD

Home Pending For Sanction Print Sanction Reports Change Password Logout

User Name : BHUPESH Designation : DDO Mobile No. : 9898XXXXXX Email Id.: ddo@gmail.com

List of Signed Sanction

S.No.	BTF Code	Bill No.	Bill Date	Sanction No	Signed PDF	Invoice	Supporting Docs
1	63697	2023/256/15	06/03/2023	20234	View Signed Sanction	View Invoice	View Documents
2	115948	2023/256/8	27/02/2023	75745	View Signed Sanction	View Invoice	View Documents
3	58084	2023/256/18	06/03/2023	46657	View Signed Sanction	View Invoice	View Documents
4	115944	2023/256/20	07/03/2023	45678	View Signed Sanction	View Invoice	View Documents

- Digitally Signed Sanction, Invoice & Supporting documents will be submitted with PAO after printing the same for final disbursement/crediting the money due on the bill in the bank account of Govt. Counsel.

Thank you...